

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 927 of 2020

IN THE MATTER OF:

Himalayan Cast Power Pvt. Ltd.

...Appellant

Versus

Pankaj Khaitan,

Resolution Professional of Sasi Power Pvt. Ltd.

...Respondent

Present: -

For Appellant: Ms. Henna George and Ms. Purti Gupta, Advocates.

For Respondent: Mr. Neeraj Gupta, Advocate.

ORDER
(Virtual Mode)

21.01.2021 With consent of the Parties, List the Appeal 'For Admission
(After Notice)' on **09th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

R. N./ nn /